

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/ 8330 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the August, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(BN) 3122 dtd. 13.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.08.2024 along with station leave permission from the evening of 21.08.2024 till the morning of 27.08.2024, with the official vehicle, at own cost**, has been granted.

The next senior most Judicial officer available at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/833/ /A, dated
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

